

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

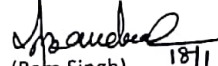
No: 1348

Dated 18-01-2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 27,99,060/- (Rupees Twenty Seven Lacs Ninety Nine Thousand and Sixty only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2017-18 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court	Name of the retirees	Amount (Rs)
1.	Pr. D&S Judge, Srinagar.	Rashid Ali Dar, Ex. D&S Judge Mushtaq Ahmed Bhat, Ex. S.O.	17,31,530/- 24,550/-
2.	Pr. D&S Judge, Jammu.	Om Parkash, Ex. A.O.	32,850/-
3.	Pr. D&S Judge, Baramulla	Ali Mohammad Chakloo Ex. P/S.	1,900/-
4.	Addl. D&S Judge, Jammu.	Mohan Lal Sharma, S.O.	5,02,440/-
5	Addl. Distt. Judge (Bank Cases) Jammu	Rattan Chand, Ex. P/S.	7,150/-
6	Spl. Judge, Anti-corruption, Jammu.	Subash Chander, Ex. H.A.	7,870/-
7	Municipal Mag. Srinagar.	Sharief ud Din Raja, Ex. P/S.	54,700/-
8	Judge, Small Causes Court Srinagar.	Ab. Majeed Dar Ex. P/S.	54,700/-
9	Munsiff, Dooru.	Syed Nissar, Ex. Process Server	3,81,370/-
		Total:-	27,99,060/-

By order.


(Ram Singh) 18/1

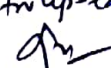
Deputy Registrar (Accts)

No: 55035-47/AC

Dated 18-01-2018

Copy to the :

- 1-3 Pr. D&S Judge, Jammu/Srinagar/Baramulla
4. Addl. D&S Judge, Jammu
5. Addl. Distt. Judge, (Bank Cases) Jammu
6. Spl. Judge, Anti-corruption, Jammu
7. Municipl Magistrate, Jammu.
8. Judge, Small Causes Court Srinagar.
9. Munsiff, Dooru.
- 10 Treasury Officer, Saddar Try. Srinagar.
11. Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 12-13 Treasury Officer, Baramulla/Dooru
..... for inf. and n/a
- 14 Order file.

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Deputy Registrar(Accts) 18/1
